

(2021) 02 CAT CK 0044

In the Central Administrative Tribunal

Case No : Contempt Petition No. 400 Of 2019 In Original Application No. 1147 Of 2019

Sanjay

APPELLANT

Vs

DilrajKaur & Others

RESPONDENT

Date of Decision : 09-02-2021

Acts Referred:

Citation : (2021) 02 CAT CK 0044

Hon'ble Judges : L. Narasimha Reddy, J; Aradhana Johri, Member (A)

Bench : Division Bench

Advocate : Arun Kumar, R.K. Jain, R.V. Sinha

Judgement

L. Narasimha Reddy, J

1. This Contempt case is filed by the applicant alleging that the respondents have not implemented the Order dated 10.04.2019 passed in OA

No.1147/2019. The direction in the OA was to pass a speaking order on the representation dated 14.01.2019.

2. Today it is represented by learned counsel for the respondents that a speaking order was passed yesterday itself. With that, the order in the OA

stands complied with. A copy of the same shall be communicated to the applicant within one week for today.